

**Roznama Details**

Civil Register No.16-A-Diary  
IN THE COURT OF: Additional District and Sessions Judge - VII  
Before: Sri Sanjay Kumar - IV  
Dated 19-01-2022

S.N o.	Case No.	Purpose of Proceedings	Next/Disposal Date
1	TITLE APPEAL/235/2014	Order Passed: Stage :Appearance Sub Satge :----	Next Date of Hearing :08-02-2022
2	SESSION CASE/340/2015	Order Passed: Stage :Appearance Sub Satge :----	Next Date of Hearing :08-02-2022
3	SESSION CASE/500/2018	Order Passed: Stage :Appearance Sub Satge :----	Next Date of Hearing :18-02-2022
4	TITLE APPEAL/5/2002	Order Passed: Stage :ARGUMENT Sub Satge :----	Next Date of Hearing :11-02-2022
5	Anticipatory Bail/807/2021	Order Passed: Stage :HEARING Sub Satge :----	Next Date of Hearing :20-01-2022
6	Anticipatory Bail/1134/2021	Order Passed: Stage :HEARING Sub Satge :----	Next Date of Hearing :20-01-2022
7	Regular Bail/920/2021	Order Passed: Stage :HEARING Sub Satge :----	Next Date of Hearing :20-01-2022
8	Regular Bail/944/2021	Order Passed: Stage :HEARING Sub Satge :----	Next Date of Hearing :20-01-2022
9	Regular Bail/947/2021	Order Passed: Stage :HEARING Sub Satge :----	Next Date of Hearing :20-01-2022
10	Regular Bail/964/2021	Order Passed: Stage :HEARING Sub Satge :----	Next Date of Hearing :22-01-2022
11	Regular Bail/980/2021	Order Passed: Stage :HEARING Sub Satge :----	Next Date of Hearing :25-01-2022
12	SESSION CASE/1805/2014	Order Passed: Stage :EVIDENCE Sub Satge :----	Next Date of Hearing :02-02-2022
13	SESSION CASE/1725/2014	Order Passed: Stage :EVIDENCE Sub Satge :----	Next Date of Hearing :02-02-2022
14	CRI. CASE/6476/2013	Order Passed: Stage :EVIDENCE Sub Satge :----	Next Date of Hearing :25-01-2022
15	SESSION CASE/170/2015	Order Passed: Stage :EVIDENCE Sub Satge :----	Next Date of Hearing :08-02-2022
16	SESSION CASE/176/2017	Order Passed: Stage :EVIDENCE Sub Satge :----	Next Date of Hearing :03-02-2022
17	SESSION CASE/115/2018	Order Passed: Stage :EVIDENCE Sub Satge :----	Next Date of Hearing :08-02-2022
18	SESSION CASE/216/2018	Order Passed: Stage :EVIDENCE Sub Satge :----	Next Date of Hearing :01-02-2022
19	SESSION CASE/220/2018	Order Passed: Stage :EVIDENCE Sub Satge :----	Next Date of Hearing :03-02-2022
20	SESSION CASE/378/2018	Order Passed: Stage :EVIDENCE Sub Satge :----	Next Date of Hearing :03-02-2022
21	SESSION CASE/92/2019	Order Passed: Stage :EVIDENCE Sub Satge :----	Next Date of Hearing :10-02-2022
22	SESSION CASE/148/2006	Order Passed: Stage :EVIDENCE Sub Satge :----	Next Date of Hearing :01-02-2022
23	SESSION CASE/8/2020	Order Passed: Stage :EVIDENCE Sub Satge :----	Next Date of Hearing :10-02-2022
24	SESSION CASE/197/2020	Order Passed: Stage :EVIDENCE Sub Satge :----	Next Date of Hearing :27-01-2022

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IN THE COURT OF: Additional District and Sessions Judge - VII

Before: Sri Sanjay Kumar - IV

Dated 19-01-2022

S.N	Case No.	Purpose of Proceedings	Next/Disposal Date
25	SESSION CASE/222/2020	Order Passed: Stage :EVIDENCE Sub Satge :----	Next Date of Hearing :27-01-2022
26	SESSION CASE/181/2021	Order Passed: Stage :EVIDENCE Sub Satge :----	Next Date of Hearing :20-01-2022
27	SESSION CASE/205/2021	Order Passed: Stage :EVIDENCE Sub Satge :----	Next Date of Hearing :03-02-2022
28	SESSION CASE/222/2021	Order Passed: Stage :EVIDENCE Sub Satge :----	Next Date of Hearing :25-01-2022
29	Misc. Civil Cases/4/2019	Order Passed: Stage :ORDER Sub Satge :----	Next Date of Hearing :25-01-2022
30	SESSION CASE/192/2020	Order Passed: Stage :Charge Sub Satge :----	Next Date of Hearing :25-01-2022
31	SESSION CASE/312/2021	Order Passed: Stage :Charge Sub Satge :----	Next Date of Hearing :01-02-2022
32	SESSION CASE/355/2021	Order Passed: Stage :Charge Sub Satge :----	Next Date of Hearing :27-01-2022

<b>No. of Cases Heard</b>	<b>32</b>
<b>No. of Cases listed</b>	<b>32</b>
<b>No. of Witness Examined</b>	
<b>No. of Cases Disposed</b>	<b>0</b>
<b>No. of IA.s Disposed</b>	
<b>No. of Cases Contested</b>	
<b>No. of Cases Uncontested</b>	
<b>No. of M.O.s marked</b>	
<b>No. of Exhibits Marked</b>	
<b>No. of Cases in Mediation</b>	
<b>No. of Cases in Arbitration</b>	
<b>No. of Cases in Lok Adalat</b>	
<b>No. of Cases in Conciliation for ADR</b>	
<b>No. of Cases Adjourned</b>	<b>0</b>

**Presiding Officer**